

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).337/2018

SIDDHARTH DALMIA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.54788/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 28-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Petitioner-in-person

For Respondent(s) :Mr. K.M. Nataraj, A.S.G.
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UPON hearing the counsel the Court made the following
O R D E R

List on 25.02.2025 (NMD).

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR